

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 157 of 2013

&

I.A. no. 231 of 2013

Dated : 14th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr..... Respondent (s)

Counsel for the Appellant (s): Mr. P.N. Bhandari

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Priyadarshini Verma
Mr. R.G. Gupta (Rep.) for R.2**

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1 and Ms. Priyadarshini Verma takes notice on behalf of Respondent No.2 and they seek some time for filing the reply. Accordingly, they are directed to file the same on or before 12.09.2013 after serving copy on the other side.

**I.A. No. 231 of 2013
(Appl. for stay)**

In view of the Submissions made by Mr. R.G. Gupta, the Representative appearing on behalf of Respondent No.2 objecting the

stay vociferously, we feel that the main matter may be taken up for final disposal.

With these observations, the I.A. is disposed of.

Post the main Appeal on **17.09.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs